

(c) These circuits are connected with the existing circuits and have new destinations for promotion. As they are connected with the existing circuits, it would facilitate promotion of tourism to new destinations.

(d) and (e). The extension circuits have been identified in consultation with the State Governments and Travel Industry. Development of these circuits is primarily the responsibility of the State Governments. However, in order to augment tourist infrastructure, Ministry of Tourism extends financial assistance based on their specific proposals, availability of funds and inter-se priorities.

Irrigation Projects of Madhya Pradesh

*113. SHRI LOKENDRA SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) the names of irrigation projects of

Madhya Pradesh pending with the Union Government for clearance as on 15 December, 1990;

(b) since when these projects are pending and the reasons for delay in according clearance;

(c) whether same of these projects pertain to Panna and Damoh districts; and

(d) if so, the expenditure likely to be incurred on these projects and the anticipated area of land to be irrigated thereby?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). A Statement is attached.

(c) None.

(d) does not arise.

STATEMENT

(a) Status of Projects whose Techno Economic Appraisal has been completed.

S.No.	Name of the Project	Date of receipt	Date of completion of techno-economic appraisal	Status
1	2	3	4	5
I. MAJOR PROJECTS				
1.	Bargi Multipurpose	6/83 1/89	9/89	State to arrange environment clearance.
2.	Pench Diversion	8/85 8/88	10/88	Rehabilitation and Resettlement plans cleared in 11/90.
3.	Mahan	7/82 6/83	6/93	State is required to revise estimate and submit catchment treatment plan.
4.	Man	11/82 1/84	12/86	State is required to submit updated cost estimates.
5.	Omkareshwar Multipurpose	4/86 5/88	10/88	Deferred for want of submission of environment and forest clearance case to Centre.

S.No.	Name of the Project	Date of receipt	Date of completion of techno-economic appraisal	Status
1	2	3	4	5
II. MEDIUM PROJECTS				
1.	Gej	6/84	9/84	State is required to submit updated cost estimate and copy of forest clearance.
2.	Barchar	10/84	11/85	State is required to submit updated cost estimate and copy of forest clearance.
3.	Mahuar	7/84	3/84	State is required to submit updated cost estimate and copy of forest clearance.
4.	Bah	5/87	4/88	State is required to submit updated cost estimate and copy of forest clearance.
5.	Sutiapat Tank	6/89	11/89	Deferred due to among others submission of detailed Rehabilitation and Resettlement plans.

(b) Status of Remaining Projects with the Centre

S.No.	Name of the Project	Date of receipt	Status
1	2	3	4
I. MAJOR PROJECTS			
1.	Sansagar Unit II	7/88	State is required to submit modified report.
2.	Bargi Diversion	4/88	State is required to sort out is issued relating to cost estimates and arrange environment and forest clearance.
3.	Kelo Irrigation	5/88	State is required to sort out dam design, irrigation planning, rehabilitation and resettlement plans and environment and forest clearance issues.
4.	Mongra Irrigation	5/89	State is required to sort out technical issues and arrange environment and forest clearance.
5.	Mahanadi Rese voir	10/83 2/90	The State is required to arrange environment and forest clearance.
6.	Sindh Phase II	6/79 4/90	Modified report recently received in December, 1990.
7.	Thanwar Tank	12/89	Techno-economic examination has been completed to this well advanced project.